Annexure-1 Name of the Corporate Debtor: Nice Projects Limited; Date of commencement of Liquidation: 30 April 2024; List of stakeholders as on: 29 June 2024 List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of Contigent claim	Amount of any mutual dues that may be set off		under	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No?)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted		·	<u>-</u>	verification	
	State Bank of India	12-06-2024	41,71,08,839.62	41,71,08,839.62	Cash Credit bank guarrantee GECL	NA		1. First Charge on the Hypothecation of stock and receivables Hypothecation of other Current Assets. 2. Equitable Mortgage & First Charge on Colleteral a. Residential Building situated at SFS Category III Duplex Flat No. 107 Second Floor + Third Floor Block B South Park Apartments Kalkaji New Delhi- 110019 (Metro) Admeasuring Total area: 111:48 Sq Mt. b. Residential plot situated at Plot No. 24 Out of Chak No. 626 Old Khasra No. 16 30 Village Jaganpur Afzalpur Pragna Dankaur Gautam Budh Nagar UP (Urban) Admeasuring Total Area: 208.82 Sq Mt. c. Residential Building situated	NA	31.07		-	-	-	
- 1	RBL Bank LTD	03-Nov-21	41329017.41	36688128	NA	NA	Yes	Mortgage over-Unit No. 201 Sceond Floor without roof Rights Plot No. 15 Community Centre Phase 1 Okhla New Delhi-110020 Property Type- SOCP Mortgage Type- Equitable Area in Square Feet of the Property-3100 Sq	NA	2.733018	-	-	46,40,889.41	-	Proof submitte Rejected 1. Loan Application Form 2. Sanction Letter 3. Certified co of the Board Resolution 4. Loan Agreement 5. Index of Charge 6. Foreclosure statement 7. Loan Accou was declared a NPA 8. Demand Notice

Note: Wherever applicable under Section 40 of the Code proofs have been rejected partly or wholly for reasons recorded in writing and communicated to the claimants directly.

Annexure-2
Name of the Corporate Debtor: Nice Projects Limited; Date of commencement of Liquidation: 30 April 2024; List of stakeholders as on: 29 June 2024
List of unsecured financial creditors

(Amount in ₹) SI. Name of creditor Details of claim received Details of claim admitted Amount of contingent | Amount of any | Amount of claim Amount of Remarks if any mutual dues that No. claim rejected claim under may be set-off verification Date of Amount claimed Amount of claim Nature of Amount % share in receipt admitted claim covered by total amount guarantee of claims admitted 03-05-2022 4,20,25,000 4,10,00,000 10,25,000 1 Trenty Consulatncy Services Private Limited 2 Pradeep Kumar Goyal (Propreitor of Narsing Decor) 03-05-2022 3,22,98,750 3,22,98,750 3 Naresh Kumar Goyal (Propreitor of Narsing Glass 03-05-2022 15,50,000 15,50,000 4 Oxyzo Financial Services Private Limited 03-05-2022 6,88,67,520 6,88,67,520 2,70,63,422 70,63,422 11,66,519 5 Vicky Electronics Pvt. Ltd. 03-05-2022 2,00,00,000 6 M/s. Moneywise Financial Services Pvt. Ltd. 03-05-2022 11,66,519 7 IIFL Finance Limited 03-05-2022 5,50,438 5,50,438 8 HDFC Bank Limitred 03-05-2022 36,61,956 36,61,956 17,71,83,605 13,56,29,914 4,15,53,691 Total